

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2133
ANSWERED ON:12.12.2008
IRREGULARITIES IN MEDICAL CLAIMS
Mahtab Shri Bhartruhari

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has noticed any irregularities in medical claims under health insurance of New India Assurance Company during the last three years and current year; and

(b) if so, the details thereof and the action taken thereon?

Answer

The Minister of State in the Ministry of Finance (SHRI PAWAN KUMAR BANSAL)

(a) & (b): New India Assurance Company Limited (NIACL) has reported that no systemic irregularities have been noticed under medical claims under health insurance during the last three years and the current year. There are, however, occasional complaints regarding pricing and servicing of claims which are addressed to by the officers of the companies as and when they come to their notice.

There are also sufficient safeguard mechanisms in the form of Vigilance Department, Grievance Cell and RTI Cell to deal with any irregularities/complaints.